

No. A-32011/ 07/ 2011-AD II
Government of India
Ministry of Corporate Affairs

New Delhi, Dated: 9 November, 2012

Office Memorandum

Subject: Approval of Group B—MACP cases of Eastern Region.

The undersigned is directed to refer to the Minutes of the DPC Meeting forwarded by RD (ER) vide letter no. RD/CLA/1/1144/2012/468 dated 2.5.2012 and to convey the approval/decision of the competent authority in MCA for MACPs benefits, as below:

(a) **MACP benefit to 3 officers in Group B Grade Pay**

For MACPs in Group B Grade Pay, the following decision is communicated:

Proposal received from RD Kolkata	Decision of the Ministry
3 rd MACP to Sh. Arun Kumar Basak , Ad-hoc JTA w.e.f 24.9.2012 in PB-2 + GP of Rs. 4600/-	All 3 cases approved, subject to verification by RD Kolkata--- (a) that they are clear from vigilance angle as on date; (b) that in the past, these officers have never refused any regular promotion to any post, carrying grade pay/pay band/pay scales, to which they are now allowed this MACP; and (c) of all the facts, from service book, which is the basis of this MACP
3 rd MACP to Md. Ramjan Mallick , Ad-hoc JTA w.e.f 23.8.2012 in PB-2 + GP of Rs. 4600/-	
3 rd MACP to Sh. Sudipta sarkar , Ad-hoc JTA w.e.f 2.7.2012 in PB-2 + GP of Rs. 4600/-	

(R.K. Pandey)

Under Secretary to Government of India
Ph. No. 2338 3507

1. RD Kolkata
2. E.Gov. Cell--- for loading in Employees Corner (ACP/MACP/NFSG/NFU)